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CA 1172/06

Dt. 02.11.06

Hon. Mr. Justice Khem Karan, V.C.

Hon. Mr. M. Jayaraman, AM

Lat has been revised. None
appears for the applicant. CA is
dismissed in default for non-
prosecution.

~~AM~~

A.M.

VC

July 2nd
29/11/06
AM

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